

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Original Application No. 332/00089/2019
This the 26th day of September, 2019

Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A

Dr. Alka Tewari, aged about 56 years, wife of Shri Amalendu Tewari, R/o H. No. 119/3, Indiranagar, Lucknow – 226016..

..... Applicant
By Advocate: Sri B.B. Tripathi for Sri Anuj Kudesia

VERSUS

1. Union of India through its Secretary, Ministry of Textile, Government of India, New Delhi.
2. Central Silk Board, Head Office: CSB Complex, BTM Layout, Madivala Bengaluru through its Member Secretary.
3. Member Secretary, Central Silk Board, Head Office: CSB Complex, BTM Layout, Madivala, Bengaluru.
4. Joint Director (Administration), CSB Complex, BTM Layout, Madivala Bengaluru.
5. Mr. Pramod Kumar, Scientist D, Research Extension Centre, Basti, Presently holding Additional charge of Regional Office, Central Silk Board, Lucknow.
6. Mr. Chhitij Shukla, Assistant Superintendent (Tech), Central Silk Board, Regional Office, 5th Floor, Vikas Deep, 22, Station Road, Lucknow.

..... Respondents
By Advocate: Ms. Prayagmati Gupta

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned Counsel for the parties agreed that the applicant herein has joined new place of posting so the matter has become infructuous. Accordingly, O.A stands dismissed having been infructuous. Interim Relief granted earlier stands vacated.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)